

**Public disclosure on liquidity risk**

- (i) Funding Concentration based on significant counterparty (both deposits and borrowings)

<b>Sr. No.</b>	<b>Number of Significant Counterparties</b>	<b>Amount (₹ crore)</b>	<b>% of Total deposits</b>	<b>% of Total Liabilities</b>

- (ii) Top 20 large deposits (amount in ₹ crore and % of total deposits)  
 (iii) Top 10 borrowings (amount in ₹ crore and % of total borrowings)  
 (iv) Funding Concentration based on significant instrument/product

<b>Sr. No.</b>	<b>Name of the instrument/product</b>	<b>Amount (₹ crore)</b>	<b>% of Total Liabilities</b>

- (v) Stock Ratios:
- (a) Commercial papers as a % of total public funds, total liabilities and total assets  
 (b) Non-convertible debentures (original maturity of less than one year) as a % of total public funds, total liabilities and total assets  
 (c) Other short-term liabilities, if any as a % of total public funds, total liabilities and total assets
- (vi) Institutional set-up for liquidity risk management